

Annexure-2

**Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation,2016
of the corporate debtor: M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 ; List of stakeholders as or**

SI No	Name of Creditors	Identific ation No.	Details of the claim		Details of claim admitted			Amount of continge nt claim	Amount of any mutual dues,that may be set off	Amount of claim rejected	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by gurantee				% share in total amount of claims admitted
1	Orissa Power Consortium Limited		20-03-2020	5,93,92,037.00	0.00	Unsecured	-	-	-	-	5,93,92,037.00
Total				5,93,92,037.00							5,93,92,037.00

Name	
Date: 05.09.2022	
Amount of claim under verification	Remarks,if any
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